THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

No. 4798, Date: 15.04.2021

In partial modification of the Office Order dated 31st March, 2021, it is hereby notified that grant of certified copies shall remain suspended and a printout of the Order and Judgment passed by the Hon'ble Court as available in the Court's website may be utilized in lieu of a certified copy thereof in the manner prescribed in Hon'ble Court's Notification No. 4587 dated 25.03.2020, subject to it being attested by the Advocate concerned. Where no Advocate has been engaged, such copy shall be self-attested by the party-in-person. This arrangement shall remain in force till further orders.

BY ORDER

REGISTRAR GENERAL

Memo No. <u>4799 (150)</u>/ Dtd. <u>15.04.2021</u> Copy forwarded to:-

- 1. All Officers of the Court
- 2. The Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
- 3. All ADR-cum-Additional Principal Secretaries/Asst. Registrar-cum-Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
- 4. All Superintendents of the Court
- 5. The Technical Director, NIC, OHC for uploading in the Orissa High Court website.
- The Medical officer of the Court for information and necessary action.

SPECIAL OFFICÈR (SPL. CELL)

Memo No. <u>4800 (50)</u>/ Dtd. <u>15.04.2021</u> Copy forwarded to the -

- 1. Secretary General, Supreme Court of India, New Delhi
- 2. Registrar General, All High Courts
- 3. Chief Secretary to Govt. of Odisha, Bhubaneswar
- 4. Advocate General, Odisha, Cuttack
- 5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
- 6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
- 7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
- 8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
- 9. Director, Odisha Judicial Academy, Cuttack
- 10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
- 11. District & Sessions Judges (All) of the State
- 12. President, High Court Bar Association, Cuttack
- 13. Secretary, High Court Bar Association, Cuttack
- 14. Commissioner of Police, Police Commissionerate, Bhubaneswar
- 15. Deputy Commissioner of Police, Cuttack for information and necessary action.

SPECIAL OFFICER (SPL. CELL)

Memo No. <u>4801 (8)</u> / Dtd. <u>15.04.2021</u> Copy forwarded to:-

- 1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela
- 2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar
- 3. The Presiding Officer, State Education Tribunal, Bhubaneswar
- 4. The Chairman, Sales Tax Tribunal, Cuttack
- 5. The Member, 2nd MACT, Cuttack / Sambalpur / Berhampur for information and necessary action.

SPECIAL OFFICER (SPL. CELL)